

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3371
ANSWERED ON:17.03.2015
COASTAL SECURITY
Panda Shri Baijayant "Jay"

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of Coastal Security Scheme being implemented by the Government;
- (b) the number of coastal police stations sanctioned and functional along with the amount of financial assistance provided and utilised so far under the Coastal Security Scheme during each of the last three years and the current year, State/ UT-wise;
- (c) whether there is any proposal to set-up more coastal police stations; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a): Government of India has been implementing Coastal Security Scheme (CSS) in phases with a view to strengthen the infrastructure of the State Marine Police force for patrolling and surveillance of coastal areas, particularly shallow areas close to the coast.

Coastal Security Scheme (Phase-I) with an outlay of Rs. 646 Crore was approved by the Government in January, 2005 for implementation over a period of five years w.e.f. 01st April, 2005, in all the coastal States/Union Territories (UTs).

Under the scheme, 73 coastal police stations (CPSs), 97 check posts, 58 outposts, 30 barracks, 204 boats, 10 Rigid Inflatable Boats (RIBs), 153 jeeps and 312 motorcycles were provided to the coastal States/UTs. In addition, a lump-sum amount of Rs. 10 lakh per CPS was also provided for procurement of equipment and furniture. Phase-I of the Scheme which was to be completed by 31.03.2010, was extended up to 31.03.2011.

The coastal Security Scheme (Phase-II) with an outlay of Rs. 1580 Crore was approved by the Government in September, 2010 for implementation w.e.f. 1st April, 2011 for a period of 5 years. Under Phase-II of the Scheme, the coastal States/UTs are provided with 131 Marine Police Stations, 60 Jetties, 10 Marine Operation Centres, 150 boats (12-Ton), 20 boats (5-Ton), 20 boats (19-Mtr.), 35 Rigid Inflatable boats (RIBs), 10 Large Vessels (for Andaman & Nicobar Islands), 131 four-wheelers and 242 motorcycles. In addition, a lump-sum amount of Rs. 15 lakh per CPS is also sanctioned for surveillance equipments, night vision equipments, computer systems and furniture.

(b): The State/UT-wise of Coastal Police Stations sanctioned, functional and the amount of financial assistance provided so far under the present Coastal Security Scheme during each of the last three years and the current year are given in the enclosed Annexure.

(c) & (d): No, Madam. There is no proposal to set up additional Coastal Police Stations under the Phase-II of the Coastal Security Scheme.